



\$~2-6

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

Decided on: 11th February, 2015

+ **ITA 21/2014**
 + **ITA 22/2014**
 + **ITA 23/2014**
 + **ITA 24/2014**

COMMISSIONER OF INCOME TAX –II Appellant
 Through: **Mr.Kamal Sawhney, Sr.Standing
 counsel with Mr.Sanjay Kumar,
 Jr.Standing counsel.**

versus

M/S MICRON STEELS PVT. LTD. Respondent
 Through: **Mr.Salil Kapoor and Mr.Vikas Jain,
 Advs.**

+ **ITA 20/2014**
COMMISSIONER OF INCOME TAX –II Appellant
 Through: **Mr.Kamal Sawhney, Sr.Standing
 counsel with Mr.Sanjay Kumar,
 Jr.Standing counsel.**

versus

M/S STEELS PVT. LTD. Respondent
 Through: **Mr.Salil Kapoor and Mr.Vikas Jain,
 Advs.**

CORAM:
HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MR. JUSTICE R.K.GAUBA



MR. JUSTICE S. RAVINDRA BHAT (OPEN COURT)

%

For detailed judgment, the decision dated 11.02.2015 in ITA No. 19/2014 may be referred to.

S. RAVINDRA BHAT, J

FEBRUARY 11, 2015

mr

R.K.GAUBA, J

